

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 27.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/16	TP 248/17	For filing fresh vakalat for R-1	237 (A) (ii)	Mr. Kumar Dinesh Seth Vs. MRO Tek Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Nishant C AdLaw Partners 9945674212	Respondent No. 3	
2	Sharanjith Shetty AKS-Law-associates 8971320540	Petitioner	
3	Prema Hatti	RwC	

Counsel for petitioner is present. Counsel for R-1 is present. He requested time for filing fresh vakalat for R-1. Smt. Prema Hatti appearing for R-2, Union of India is present. She requested for a copy of the petition be served on her for filing objections. Counsel for petitioner is directed to serve a copy of the petition on R-2/Smt. Prema Hatti appearing for R-2.

List it on 27.11.2017.


MEMBER (J)


MEMBER (T)